

Data pertaining to Commercial Division (Single Bench) and Commercial Appellate Division (Division Bench) of this Hon'ble High Court for the month of October 2022:-

	No. of appeals/ applications filed	No. of cases Disposed off	Pendency at the end of the month	Status of each case
Commercial Division (Single Bench)	1	0	20	Refer to Annexure 'A'
Commercial Appellate Division (Division Bench)	7	2	233	Refer to Annexure 'B'

COMPUTER GENERATED REPORT  
PENDING COMMERCIAL DIVISION CASES AS ON 31.10.2022

SR. NO.	CASE TYPE	CASE NO	CASE YEAR	MAIN CASE	PETITIONER	RESPONDENT	LIST DATE	LIST TYPE	CATEGORY	DESCRIPTION	REMARKS
1	ARB-ICA	2	2018		SIEMENS LIMITED	ISOLUX INGENIERIA S.A. AND ANOTHER	12-Jul-19		69.1	INTERNATIONAL COMMERCIAL ARBITRATION MATTERS	ADMITTED
2	ARB-ICA	9	2018		GEMINI PROPERTY DEVELOPERS	ABUNDANCE INDIA AND ANR	06-Dec-19		69.1	INTERNATIONAL COMMERCIAL ARBITRATION MATTERS	ADMITTED
3	ARB-ICA	3	2021		SAAR MEDTEC LL CO(JORDAN)	SHIV DIAL SUD AND SONS(INDIA)	15-Sep-22	ORDINARY	69.1	INTERNATIONAL COMMERCIAL ARBITRATION MATTERS	
4	CO-COM	1	2020		M/S MEGH RAJ GOYAL AND COMPANY	M/S SATNAM AGRICULTURE WORKS	04-Nov-22	URGENT	77.2	CIVIL ORIGINAL (COMMERCIAL)	
5	ARB-DC	1	2021		MEENA BAZAAR	AMBIENCE DEVELOPERS INFRASTRUCTURE PVT. LTD.	04-Nov-22	ORDINARY	69.2	ARBITRATION CASE (DOMESTIC COMMERCIAL)	
6	ARB-ICA	3	2018		WEIFANG PARASIA CHEMICAL COMPANY LTD	KUDOS CHEMIE LTD AND ORS	04-Nov-22	ORDINARY	69.1	INTERNATIONAL COMMERCIAL ARBITRATION MATTERS	
7	ARB-ICA	8	2018		VIRGOZ OILS & FATS PTE LTD	BHATINDA CHEMICALS LTD	04-Nov-22	ORDINARY	69.1	INTERNATIONAL COMMERCIAL ARBITRATION MATTERS	
8	CO-COM	1	2019		STUDDS ACCESSORIES LTD	M/S MOHAN INDUSTRIES	11-Nov-22	ORDINARY	77.2	CIVIL ORIGINAL (COMMERCIAL)	
9	CO-COM	2	2019	CO-COM-5-2018	MARSHALL MACHINES LIMITED AND ANR	M/S CONCEPT MACHINES AND ORS	21-Nov-22	URGENT	77.2	CIVIL ORIGINAL (COMMERCIAL)	

10	CO-COM	2	2018	CO-COM-5-2018	MARSHALL MARCHINES PVT LTD AND ANR	M/S GALAXY MACHINERY PVT. LTD AND ORS	21-Nov-22	ORDINARY	77.2	CIVIL ORIGINAL (COMMERCIAL)	
11	CO-COM	1	2018	CO-COM-5-2018	MARSHALL MARCHINES PVT LTD AND ANR	M/S MACPOWER CNC MACHINES LTD AND ANR	21-Nov-22	ORDINARY	77.2	CIVIL ORIGINAL (COMMERCIAL)	
12	CO-COM	5	2018		MARSHAL MACHINES PVT LTD	M/S GEDEE WEILER PVT LTD	21-Nov-22	ORDINARY	77.2	CIVIL ORIGINAL (COMMERCIAL)	
13	ARB-ICA	2	2022		MICROSOFT LICENSING GP AND ANR	E-SYS INFORMATION TECHNOLOGIES PVT LTD	02-Dec-22	ORDINARY	69.1	INTERNATIONAL COMMERCIAL ARBITRATION MATTERS	
14	CO-COM	1	2022		PAWAN KUMAR GOEL AND ANOTHER	ASHOK KUMAR SHARMA AND OTHERS	06-Dec-22	ORDINARY	77.2	CIVIL ORIGINAL (COMMERCIAL)	
15	EP-COM	1	2021		MICROSOFT REGIONAL SALES PTE	M/S BEBO TECHNOLOGIES (P) LIMITED	15-Dec-22	ORDINARY	77.5	EXECUTION PETITION (COMMERCIAL)	
16	EP-COM	2	2021	EP-COM-1-2021	MIGROSOFT CORPORATION PVT LTD	M/S BEBO TECHNOLOGIES (P) LIMITED	15-Dec-22	ORDINARY	77.5	EXECUTION PETITION (COMMERCIAL)	
17	ARB-ICA	1	2022		PRABHAKAR GOEL AND ANOTHER	JASPAL SINGH DEOL AND ANOTHER	16-Dec-22	ORDINARY	69.1	INTERNATIONAL COMMERCIAL ARBITRATION MATTERS	
18	ARB-ICA	5	2021		R.K PHARMACEUTICALS (HUF)	M/S. SMARTCN LIMITED AND ANOTHER	10-Jan-23	ORDINARY	69.1	INTERNATIONAL COMMERCIAL ARBITRATION MATTERS	
19	CO-COM	4	2018		UPINDER SINGH	M/S TRB EXPORTS LTD AND ANR	13-Jan-23	ORDINARY	77.2	CIVIL ORIGINAL (COMMERCIAL)	
20	CO-COM	1	2021		PLATI INDIA PVT LTD	MANU GROVER	16-Jan-23	URGENT	77.2	CIVIL ORIGINAL (COMMERCIAL)	

COMPUTER GENERATED REPORT  
PENDING COMMERCIAL APPELLATE DIVISION CASES AS ON 31.10.2022

SR. NO.	CASE TYPE	CASE NO	CASE YEAR	MAIN CASE	PETITIONER	RESPONDENT	LIST DATE	LIST TYPE	CATEGORY	DESCRIPTION	REMARKS
1	RFA-COM	1	2017		M/S SOVEREIGN BUILDWELL PVT LTD	DALBIR	11-Jul-17		78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	ADMITTED
2	RFA-COM	7	2017		NEXUS SOURCING SOLUTIONS P LTD	NAWAL SINGH (D) THR LRS AND ORS	03-Aug-17		78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	ADMITTED
3	RFA-COM	10	2018		M/S KETAN CONSTRUCTION CO PANIPAT	M/S MEHTA CONSTRUCT CO. KARNAL	18-May-18		78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	ADMITTED
4	FAO-CARB	60	2019		PUNJAB STATE GRAINS PROCUREMENT CORPORATION LTD AND ANOTHER	M/S SAHOWALIA RICE MILLS PRIVATE LIMITED AND ANR	03-Mar-20	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
5	RFA-COM	11	2020		M/S JAI DURGA RICE MILLS AND ORS	PUNJAB STATE CIVIL SUPPLIES CORP AND ANR	30-Sep-20		78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	ADMITTED



6	FAO-CARB	18	2021		M/S ABHINAV COTSPIN LTD	M/S COTTON CORPORATION OF INDIA LTD AND ANR	22-Jul-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
7	FAO-CARB	24	2022		M/S FORD INDIA LIMITED	M/S EXCEL AUTOMOTIVE PRIVATE LIMITED AND ANOTHER	28-Jul-22		78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	RESERVED
8	FAO-COM	3	2021		M/S SOBEN CONTRACT AND COMMERCIAL LTD.	M/S QONQUESTS TECHNICAL SOLUTIONS PVT. LTD.	02-Aug-22		78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	RESERVED
9	FAO-CARB	11	2022		NECTAR LIFESCIENCES LIMITED AND ORS	ABB LIMITED AND ANR.	04-Aug-22		78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	RESERVED
10	RFA-COM	1	2016		SANJEEV PURI AND ANR	M/S EMMAR MGF LIMITED & ORS	16-Aug-22	REGULAR	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	Regular on Board at serial no. 619 before Hon'ble MR. JUSTICE AUGUSTINE GEORGE MASIH-Hon'ble MR. JUSTICE ALOK JAIN

11	RFA-COM	2	2017		M/S BLUE SEAS SITES PVT LTD	GURDAS BANSAL & OTHERS	16-Aug-22	REGULAR	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	Regular on Board at serial no. 712 before Hon'ble MR. JUSTICE AUGUSTINE GEORGE MASIH-Hon'ble MR. JUSTICE ALOK JAIN
12	FAO-COM	2	2022		PERNOD RICARD INDIA PRIVATE LIMITED	UNITED SPIRITS LIMITED	06-Sep-22		78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	RESERVED
13	FAO-CARB	43	2018		HARYANA POWER GENERAL CORP LTD	M/S SHREE BALAJI INDUSTRIAL PRODUCTS LTD	08-Sep-22		78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
14	FAO-CARB	33	2019	FAO-CARB- 43-2018	HARYANA POWER GENERATION CORPORATION LTD	M/S R N METALS AND ANR	08-Sep-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
15	FAO-CARB	46	2019		M/S KUNAL RICE MILL AND ANOTHER	PUNJAB STATE GRAINS PROCUREMENT CORPORATION LTD. AND OTHERS	23-Sep-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	

16	FAO-CARB	17	2018		M/S SURUGA INDIA PVT LTD	M/S DEEP BLUE XPRESS PVT LTD AND ANR	27-Oct-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
17	FAO-CARB	18	2018	FAO-CARB-17-2018	M/S MISUMI INDIA PVT LTD	M/S DEEP BLUE XPRESS PVT LTD	27-Oct-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
18	FAO-CARB	24	2018		RAKESH KAUSHIK	M/S GENTLE REALTORS PRIVATE LIMITED	27-Oct-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
19	RFA-COM	8	2019		KAMAL SINGH	MAYURI JAIN AND ANR	29-Oct-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
20	FAO-COM	9	2018		HISSAR KHADI ASHRAM	KHADI ASHRAM AND ORS	31-Oct-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
21	FAO-CARB	22	2020		OMML SPML THROUGH AUTHORIZED SIGNATORY	NHPC LTD. AND ORS	31-Oct-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	

22	FAO-COM	16	2022		AMIT MITTAL	PNB, ZIRAKPUR AND ORS	31-Oct-22	URGENT	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
23	RA-CR	28	2021		CREMO NETUREAL MILK LLP AND ANR	CREMO S.A.	04-Nov-22	URGENT	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
24	FAO-CARB	37	2022		LUDHIANA CITY BUS SERVICE LTD.	ASHOK LEYLAND LTD.	07-Nov-22	URGENT	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
25	FAO-CARB	4	2017		SHIRKE CONSTRUCTION EQUIPMENT PVT LTD	RANJIT SAGAR DAM PROJECT AND ANR	07-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
26	RFA-COM	12	2018		B I C LOGISTICS VENTURES LIMITED	LOGWELL FORGE LIMITED	07-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
27	RFA-COM	16	2018	RFA-COM-12-2018	M/S LOGWELL FORGE LIMITED	M/S BIC LOGISTICS VENTURES LIMITED	07-Nov-22	URGENT	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	



28	RFA-COM	17	2018		M/S DAZZLE ACCESSORIES INDIA AND ANR.	M/S LIBERTY SHOES LTD AND ANR	07-Nov-22	URGENT	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
29	FAO-CARB	26	2018		PARSVNATH DEVELOPERS LTD	CHANDIGARH HOUSING BOARD AND ANR	07-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
30	FAO-CARB	61	2019		M/S DURGA RICE AND GENERAL MILLS AND OTHERS	FOOD CORPORATION OF INDIA AND ANOTHER	07-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
31	FAO-COM	5	2022		HOUSING BOARD HARYANA AND ANR	M/S GULSHAN RAI JAIN - II	07-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
32	FAO-COM	18	2022		NIRMAL TEXTILES PVT. LTD.	YASKAWA INDIA PVT. LTD. AND ANR	07-Nov-22	URGENT	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
33	RFA-COM	11	2017		THE PUNJAB STATE CIVIL SUPPLIES CORPORATION INDIA THROUGH ITS CONCERNED MANAGER AND ANR	M/S SARDAR RICE MILLS AND ORS	09-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	

34	RFA-COM	5	2018		M/S DIVERSE REALTORS PRIVATE LIMITED	RANBIR	09-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
35	FAO-CARB	10	2019		STATE OF HARYANA	M/S CONTINENTAL CONSTRUCTION LTD AND ORS	09-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
36	FAO-CARB	56	2019		STATE OF PUNJAB AND ANR	M/S OASIS CONTRACTORS AND CONSULTANT PVT. LTD	09-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
37	FAO-CARB	5	2020		M/S SCHOLASTIC INDIA PVT LTD	M/S GURGAON PACKAGING PVT LTD	09-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
38	RFA-COM	1	2021		DEEPALI KATYAL	M/S CHD BLUEBERRY REALTECH PVT LTD AND OTHERS	09-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
39	FAO-CARB	15	2021	FAO-CARB- 56-2019	M/S OASIS CONTRACTORS AND CONSULTANT PRIVATE LTD	STATE OF PUNJAB AND ANR	09-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	

40	FAO-COM	22	2022		M/S GANDHI SOAP AND DETERGENT INDUSTRIES	M/S NATIONAL SOAP MILLS AND ANR.	10-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
41	FAO-CARB	28	2022		PARSVNATH DEVELOPERS LTD	BRIG. DEVENDRA SINGH YADAV AND OTHERS	10-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
42	RFA-COM	22	2018		ORIENTAL BANK OF COMMERCE	MALYAN BANKING BHD	10-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
43	RFA-COM	23	2018	RFA-COM-22-2018	ORIENTAL BANK OF COMMERCE	MALYAN BANKING BHD	10-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
44	RFA-COM	24	2018	RFA-COM-22-2018	ORIENTAL BANK OF COMMERCE	MALYAN BANKING BHD	10-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
45	RFA-COM	25	2018	RFA-COM-22-2018	ORIENTAL BANK OF COMMERCE	HSBC BANK	10-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	

46	FAO-CARB	43	2019		PATEL ENGINEERING LIMITED	NATIONAL HYDRO ELECTRIC POWER CORPORATION LIMITED	10-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
47	FAO-CARB	57	2019		THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED	M/S MALWA RICE MILLS AND ANOTHER	10-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
48	FAO-CARB	3	2020		ACTIVE PROMOTERS PRIVATE LTD.	DESH RAJ AND ORS	10-Nov-22	URGENT	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
49	FAO-CARB	7	2022		NHPC LTD.	PATEL ENGINEERING LTD.	10-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
50	RFA-COM	2	2022		PUNJAB STATE WAREHOUSING CORPORATION AND ANR	M/S J.S. RICE MILLS AND ANR	11-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	



51	FAO-CARB	66	2019		EXECUTIVE ENGINEER PWD BRANCH	INDIAN ACRYLICS LTD AND OTHERS	14-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
52	RFA-COM	3	2017		PUNJAB STATE CIVIL SUPPLIES CORPN LIMITED	FOOD CORPORATION OF INDIA AND OTHERS	14-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
53	RFA-COM	9	2018		STATE OF HARYANA THROUGH ITS CHIEF SECRETARY/ SECRETARY, PUBLIC WORKS DEPARTMENT HRY & ORS	M/S SATYA PARKASH AND BROS. PVT. LTD.	14-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
54	RFA-COM	18	2018	RFA-COM-9- 2018	M/S SATYA PARKASH AND BROS PVT LTD	STATE OF HARYANA AND OTHERS	14-Nov-22	URGENT	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
55	FAO-CARB	23	2018		M/S HARGOBIND RICE & GENERAL MILLS	THE PUNJAB STATE GRAINS PROCUREMENT CORPORATION LTD AND ANR	14-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
56	XOBJR	6-CI	2018	RFA-COM-3- 2017	PUNJAB STATE CIVIL SUPPLIES CORPN LIMITED	FOOD CORPORATION OF INDIA AND OTHERS	14-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	

57	FAO-CARB	1	2019		m/s wintech engineers pvt ltd	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LTD.	14-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
58	FAO-CARB	49	2019		M/s BUDHIRAJA ELECTRICALS	UNION OF INDIA	14-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
59	FAO-CARB	11	2020		NHPC LTD.	JAGAR GAMMON INDIA JV.	14-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
60	FAO-CARB	2	2021		HARYANA STATES ROADS AND BRIDGES DEVELOPMENT CORPORATION LTD AND ANR	M/S NIRAJ J.M. MHATRE (J.V.)	14-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
61	FAO-CARB	13	2021		UNION OF INDIA	M/S AEY KAY AND ASSOCIATES	14-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	

62	FAO-CARB	1	2022	FAO-CARB-2-2021	M/S NIRAJ-JM MHATRE	HARYANA STATE ROADS AND BRIDGES DEVELOPMENT CORPORATION LTD. AND ANR	14-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
63	RFA-COM	3	2022		PUNJAB AND SIND BANK AND ORS.	M/S RAM ADVERTISING SERVICE AND ORS.	14-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
64	FAO-CARB	34	2018		M/S GANESH RICE MILL	PUNJAB STATE GRAIN PROCUREMENT CORPORATION LTD AND ANR	15-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
65	FAO-COM	1	2019		M/S BESTO ELECTRONICS PVT LTD AND ORS	M/S ARICENT TECHNOLOGIES HOLDINGS LIMITED	15-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
66	FAO-COM	2	2019	FAO-COM-1-2019	DURGA SOFTELECOM PVT. LTD. AND OTHERS	M/S ARICENT TECHNOLOGIES (HOLDINGS) LIMITED	15-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
67	RFA-COM	4	2019		M/S OMAXE LTD	HARYANA STATE ROADS AND BRIDGES DEVELOPMENT CORPORATION LTD	15-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	



68	RFA-COM	10	2019		M/S RAM KRIPAL SINGH CONSTRUCTION PRIVATE LIMITED	JANGSHER SINGH CHOUDHARY AND OTHERS	15-Nov-22	URGENT	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
69	FAO-COM	1	2022		ALCOBREW DISTILLERIES INDIA PRIVATE LIMITED	ASHOKA DISTILLERS AND CHEMICALS PRIVATE LIMITED	15-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
70	FAO-COM	24	2022		M/S. EDAC ENG. LTD. THROUGH ITS DEPUTY MANAGER, TAMIL NADU, INDIA	L AND T-MHI POWER BOILERS PVT. LTD. AND ORS.	16-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
71	FAO-CARB	5	2022		PUNJAB STATE POWER CORPORATION LTD.	NABHA POWER LTD. AND ANOTHER	16-Nov-22	URGENT	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
72	FAO-COM	7	2018		ANKIT MITTAL	H.D. SHANGARI AND ORS.	16-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
73	FAO-CARB	32	2018		NECTAR LIFESCIENCES LIMITED	UNITED INDIA INSURANCE COMPANY LTD AND ORS	16-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	



74	RFA-COM	1	2019		THE PUNJAB STATE CIVIL SUPPLIES COPORATION LTD	M/S S.M. RICE AND GENERAL MILLS AND ANR	16-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
75	FAO-CARB	32	2019		NHPC LIMITED	JAIPARKASH ASSOCIATES LTD. (JAL) AND OTHERS	16-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
76	FAO-CARB	34	2019	FAO-CARB- 32-2019	NHPC LIMITED	JAIPARKASH ASSOCIATES LTD (JAL) AND OTHERS	16-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
77	FAO-CARB	44	2019		NHPC LTD.	JAIPARKASH ASSOCIATES LTD. AND ANOTHER	16-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
78	FAO-CARB	48	2019	FAO-CARB- 32-2018	UNITED INDIA INSURANCE COMPANY LTD.	NECTAR LIFESCENCES LIMITED	16-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	

79	FAO-CARB	50	2019		M/S JAIPRAKASH ASSOCIATES LIMITED	NHPC LIMITED AND OTHERS	16-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
80	RFA-COM	10	2020		M/S NIOBE BUILDERS AND DEVELOPERS PRIVATE LTD.	M/S NEW DELHI ESTATES PRIVATE LTD AND ANR	16-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
81	RFA-COM	3	2021		THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED (MARKFED)	M/S NATIONAL RICE AND GENERAL MILLS AND ANR	16-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
82	RFA-COM	4	2021	RFA-COM-3-2021	THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED	M/S H.R. RICE MILLS, AND ANR	16-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
83	FAO-COM	3	2022		M/S KINETIC GREEN ENERGY AND POWER SOLUTIONS LTD	M/S HERO YOUON PVT LTD AND ANR	16-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
84	FAO-COM	6	2022		SMART MOVE HOUSING PVT. LIMITED AND ANOTHER	AMANPREET SINGH BRAR AND ANOTHER	16-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	

85	FAO-CARB	35	2022		ESTATE OFFICER II, HARYANA SHEHRI VIKAS PRADHIKARAN	SANJIVANI LIFECARE MEDICAL CENTRE PVT LTD	16-Nov-22	URGENT	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
86	FAO-CARB	37	2018		HUDA (NOW HARYANA SHEHRI VIKAS PRADHIKARAN)	M/S SANTOSH ASSOCIATES PVT LTD AND ANR	17-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
87	FAO-CARB	30	2018		IP SUPPORT SERVICES INDIA PRIVATE LIMITED	DLF LIMITED	17-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
88	RFA-COM	32	2018		M/S AMBIENCE HOTELS AND RESORTS LTD.	M/S CONTINENTAL FURNISHERS	17-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
89	FAO-CARB	42	2018	FAO-CARB- 30-2018	M/S DLF LIMITED	IP SUPPORT SERVICES INDIA PVT LTD	17-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
90	RFA-COM	2	2020		KHADI AND VILLAGE INDUSTRIES COMMISSION AND ANOTHER	KHADI ASHRAM G.T. ROAD PANIPAT AND ANOTHER	17-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	



91	RFA-COM	3	2020	RFA-COM-2-2020	KHADI AND VILLAGE INDUSTRIES COMMISSION AND ANR	KHADI ASHRAM, G.T. ROAD, PANIPAT AND ANR	17-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
92	RFA-COM	4	2020	RFA-COM-2-2020	KHADI AND VILLAGE INDUSTRIES COMMISSION AND ANR	KHADI ASHRAM, G.T. ROAD, PANIPAT AND ANR	17-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
93	RFA-COM	5	2020	RFA-COM-2-2020	KHADI AND VILLAGE INDUSTRIES COMMISSION AND ANOTHER	KHADI ASHRAM AND ANOTHER	17-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
94	RFA-COM	6	2020	RFA-COM-2-2020	KHADI AND VILLAGE INDUSTRIES COMMISSION AND ANR	KHADI ASHRAM, G.T. ROAD, PANIPAT AND ANR	17-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
95	RFA-COM	7	2020	RFA-COM-2-2020	KHADI AND VILLAGE INDUSTRIES COMMISSION AND ANOTHER	KHADI ASHRAM AND ANOTHER	17-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
96	RFA-COM	8	2020	RFA-COM-2-2020	KHADI ASHRAM	KHADI ASHRAM AND OTHERS	17-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	



97	RFA-COM	9	2020		M/S VATIKA SPINNING MILLS LIMITED	THE NATIONAL INSURANCE COMPANY LIMITED	17-Nov-22	URGENT	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
98	FAO-CARB	10	2020		HIMACHAL JOINT VENTURE	NHPC LIMITED	17-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
99	FAO-CARB	41	2019		M/S DELPHI AUTOMOTIVE SYSTEMS LIMITED	M/S GIVO LIMITED	18-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
100	FAO-COM	5	2021		SHANTI CHEMICALS AND ORS	M/S GIRDHAR INDUSTRIES AND ANR	18-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
101	XOBJC	67	2021	FAO-COM-5 2021	SHANTI CHEMICALS AND OTHERS	M/S GIRDHAR KHADI AND ANOTHER	18-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
102	FAO-COM	3	2018		M/S BIDONHOMES .COM & ANR	CLAVAX TECHNOLOGIES LLC & ORS	21-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	

103	RFA-COM	1	2020		SHARP CORP LTD	COFCO INTERNATIONAL AND ORS	21-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
104	FAO-CARB	13	2020		M/S AUTORONICA	THE DEPUTY CHIEF SIGNAL OFFICER AND ANOTHER	21-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
105	RFA-COM	1	2022		M/S ODISHA WATER SUPPLY AND SEWERAGE BOARD AND ANOTHER	M/S ORIENT STEEL AND INDUSTRIES LTD. AND ORS.	21-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
106	FAO-COM	17	2022		M/S KAYTX INDUSTRIES PVT LTD	MANI STEEL SALES AND ORS	21-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
107	RFA-COM	2	2018		M/S KUNDAN RICE AND GENERAL MILLS	THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD MARKFED AND ORS.	22-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
108	RFA-COM	4	2018		SAVITRI DEVI AND ORS.	M/S S.N.P. INFRATECH PVT. LTD.	22-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	

109	FAO-CARB	9	2018		M/S ORRIS INFRASTRUCTURE PVT LTD	M/S BE OFFICE AUTOMATION PRODUCTS LTD	22-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
110	FAO-CARB	23	2019		HARYANA VIDYUT PRASARAN NIGAM LTD	M/S. GE T AND D INDIA LTD AND ORS.	22-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
111	FAO-CARB	30	2019		CHAIRMAN LAND PORTS AUTHORITY OF INDIA MINISTRY OF HOME AFFAIRS GOVT OF INDIA AND ANR	RAJDEEP BUILDCON PRIVATE LIMITED	22-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
112	FAO-COM	2	2021		GUJARAT COOPERATIVE MILK MARKETING FEDERATION	MODERN DAIRIES LTD	22-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
113	FAO-CARB	31	2022		STATE OF PUNJAB	SHRI JAI BHUSHAN MALIK CONTRACTOR AND ANOTHER	22-Nov-22	URGENT	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	

114	FAO-CARB	32	2022	FAO-CARB-31-2022	STATE OF PUNJAB	SHRI JAI BHUSHAN MALIK CONTRACTOR AND ANOTHER	22-Nov-22	URGENT	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
115	FAO-CARB	33	2022	FAO-CARB-31-2022	STATE OF PUNJAB	SHRI JAI BHUSHAN MALIK CONTRACTOR AND OTHERS	22-Nov-22	URGENT	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
116	FAO-CARB	12	2019		HERO MOTOCORP LIMITED	BRAINS LOGISTICS PVT LTD	23-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
117	FAO-CARB	29	2018		UTTAR HARYANA BIJLI VITRAN NIGAM LTD AND ANR	M/S JAY BEE INDUSTRIES AND ORS	23-Nov-22	URGENT	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
118	FAO-CARB	31	2018	FAO-CARB-29-2018	UTTAR HARYANA BIJLI VITRAN NIGAM LTD AND ANR	M/S JAY BEE INDUSTRIES AND ORS	23-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	



119	FAO-CARB	58	2019		UTTAR HARYANA BIJLI VITRAN NIGAM LTD.	M/S REAL POWER UTILITY AND ANOTHER	23-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
120	RFA-COM	13	2018		PUNJAB STATE THROUGH COLLECTOR GURDASPUR AND ANOTHER	M/S INDIAN OIL CORPORATION LIMITED THROUGH ITS CONSTITUTED ATTORNEY AND OTHERS	24-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
121	RFA-COM	14	2018	RFA-COM- 13-2018	PUNJAB STATE THROUGH COLLECTOR PATHANKOT AND ANOTHER	SMT DINESH SOOD & OTHERS	24-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
122	RFA-COM	15	2018		ALLAHABAD BANK	MALAYAN BANKING BERHAD	24-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
123	RFA-COM	19	2018	RFA-COM- 13-2018	M/S INDIAN OIL CORPORATION LTD	DINESH SOOD AND ORS	24-Nov-22	URGENT	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
124	RFA-COM	20	2018	RFA-COM- 13-2018	INDIAN OIL CORPORATION LTD	DINESH SOOD AND ORS	24-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	

125	RFA-COM	26	2018	RFA-COM-13-2018	PUNJAB TOURISM DEVELOPMENT CORPORATION	DINESH SOOD AND ORS	24-Nov-22	URGENT	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
126	FAO-CARB	20	2019		NHPC LIMITED	M/S GAMMON INDIA LTD AND ANOTHER	24-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
127	FAO-CARB	12	2020		CHIEF ENGINEER IP AND ANOTHER	M/S S.P. SINGLA CONSTRUCTION PVT. LTD. AND OTHERS	24-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
128	FAO-CARB	6	2021		STATE OF HARYANA AND ANR.	M/S BANSAL CONSTRUCTION COMPANY AND ANR	24-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
129	RFA-COM	4	2017		DHARMENDER	M/S FARIDABAD STEEL MONGERS P LTD	29-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
130	RFA-COM	3	2019		M/S BASIC DEVELOPERS (P) LTD.	M/S GODDARD BUILDERS AND CONSTRUCTIONS PVT. LTD. AND ORS	29-Nov-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	

131	FAO-COM	6	2019		MAHENDER SHARMA	RAVINDER NATH JAIN	29-Nov-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
132	FAO-CARB	37	2019	FAO-CARB-38-2019	HARYANA STATES ROADS AND BRIDGES DEVELOPMENT CORPORATION LTD AND ANOTHER	R.K JAIN INFRA PROJECTS PVT. LTD. AND ANR.	29-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
133	FAO-CARB	38	2019		MS R K JAIN INFRA PVT LTD	HARYANA STATE ROADS AND BRIDGES DEVELOPMENT CORPORATION LTD AND ORS	29-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
134	FAO-CARB	47	2019		PARKASH KAUR AND ANOTHER	AIRPLAZA RETAIL HOLDINGS PVT LTD.	29-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
135	FAO-CARB	54	2019		M/S VIPUL LTD	M/S R.P. EMPIRES PVT LTD.	29-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	



136	FAO-CARB	8	2022		M/S SAHOWALIA RICE MILLS PRIVATE LTD	PUNJAB STATE GRAINS PROCUREMENT CORPORATION LTD AND ORS	29-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	PENDING FOR DATE
137	FAO-CARB	7	2020		STATE OF PUNJAB AND ANOTHER	FLOW TREATMENT INCORPORATE AND OTHERS	30-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
138	FAO-CARB	3	2022		PUNJAB STATE POWER CORPORATION LTD.	M/S NUCON SWITCHGEARS PVT. LTD. AND ANR	30-Nov-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
139	FAO-COM	26	2022		DHARAMPAL AND OTHERS	ST PATRICKS REALTY PRIVATE LIMITED AND OTHERS	30-Nov-22	URGENT	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
140	RFA-COM	6	2018		RAVI KUMAR AND ANOTHER	VIJAY KUMAR AND ORS	01-Dec-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
141	RFA-COM	7	2018	RFA-COM-6-2018	PARDEEP KUMAR AND ANR	ANIL KUMAR AND ANR	01-Dec-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	



142	FAO-CARB	19	2018		FORNAX REAL ESTATE LTD	M/S CHANDIGARH SPUN PIPE COMPANY AND ORS	01-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
143	FAO-CARB	3	2019		ATOTECH DEVELOPMENT CENTRE PRIVATE LIMITED	SEMAC CONSULTANTS PRIVATE LIMITED	01-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
144	FAO-CARB	4	2019	FAO-CARB-3-2019	ATOTECH DEVELOPMENT CENTRE PRIVATE LIMITED	ZENYA ELECTECH PRIVATE LTD	01-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
145	FAO-CARB	5	2019	FAO-CARB-3-2019	ATOTECH DEVELOPMENT CENTRE PRIVATE LTD	ABS AIR TECH PRIVATE LTD	01-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
146	FAO-CARB	6	2019	FAO-CARB-3-2019	ATOTECH DEVEPMENT CENTER PRIVATE LTD	DUGAL ASSOCIATES PRIVATE LIMITED	01-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	

147	FAO-CARB	11	2018		THE ACC SELF SUPPORTING MEMBER COOPERATIVE HOUSE BUILDING SOCIETY LTD	M/S HANS RAJ KOHLI AND COMPANY AND ANR.	05-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
148	FAO-CARB	21	2018		M.S DEXTERITY PROJECTS (P) LTD	ZTE TELECOM INDIA PVT. LTD AND ANR	05-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
149	RFA-COM	21	2018		FOOD CORPORATION OF INDIA	PUNJAB STATE CIVIL SUPPLIES CORPORATION LIMITED	05-Dec-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
150	FAO-CARB	22	2018	FAO-CARB-21-2018	M/S DEXTERITY PROJECTS (P) LTD.	ZTE TELECOM INDIA PVT. LTD. AND ANOTHER	05-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
151	FAO-CARB	25	2018		B.E. OFFICE AUTOMATION PRODUCT PRIVATE LIMITED	ORRIS INFRASTRUCTURE PRIVATE LIMITED	05-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
152	RFA-COM	30	2018	RFA-COM-21-2018	PUNJAB STATE CIVIL SUPPLIES CORPORATION LTD AND ANR	FOOD CORPORATION OF INDIA AND ANR	05-Dec-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	

153	RFA-COM	8035	2018		FOOD CORPORATION OF INDIA	M/S MUKTI RICE MILLS & ANR	05-Dec-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
154	RFA-COM	31	2018		PUNJAB STATE CIVIL SUPPLIES CORPORATION LIMITED AND ANR	M/S GOYAL RICE AND GENERAL MILLS JAITU DISTRICT FARIDKOT AND OTHERS	06-Dec-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
155	FAO-CARB	42	2019		HOUSING BOARD HARYANA	GULSHAN RAI JAIN-II	06-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
156	FAO-COM	4	2022		M/S SUPREME INFRASTRUCTURE INDIA LTD	M/S SEPSET PROPERTIES PVT LTD	06-Dec-22	URGENT	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
157	RFA-COM	5	2022		UNITED INDIA INSURANCE COMPANY LTD. AND ANR.	ASHOKA LOGISTICS	07-Dec-22	URGENT	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
158	FAO-CARB	33	2018		PUNJAB STATE GRAINS PROCUREMENT CORPORATION LTD. THROUGH ITS DISTRICT MANAGER	M/S GURU KIRPA RICE MILL	07-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	



159	FAO-CARB	16	2018		LEE COOPER INDIA PVT LTD	M/S CURO INDIA PVT LTD	07-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
160	FAO-CARB	35	2018		M/S PACIFIC PROJECTS LTD	HARYANA STATE AGRICULTURE MARKETING BOARD AND ANR	07-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
161	RFA-COM	8	2017		M/S KHURANA & COMPANY	PUNJAB STATE CIVIL SUPPL.CORPN.LTD AND ANR	08-Dec-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
162	FAO-CARB	2	2019		HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD (HSIIDC)	HINDUSTRAN STEELWORKS CONSTRUCTION LTD (HSCL) AND ANR	08-Dec-22	URGENT	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
163	FAO-CARB	11	2019		HARYANA VIDYUT PARSARAN NIGAM LIMITED AND OTHERS	M/S SWASTIK INDUSTRIAL CORPORATION AND OTHERS	08-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	



164	FAO-CARB	17	2019	FAO-CARB-11-2019	HARYANA VIDYUT PARSARAN NIGAM LIMITED AND OTHERS THROUGH ITS MANAGING DIRECTOR	M/S SWASTIK INDUSTRIAL CORPORATION AND OTHERS	08-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
165	FAO-CARB	18	2019	FAO-CARB-11-2019	HARYANA VIDYUT PRASARAN NIGAM LIMITED (HVPN) AND OTHERS	M/S SWASTIK INDUSTRIAL CORPORATION AND OTHERS	08-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
166	FAO-CARB	19	2019	FAO-CARB-11-2019	HARYANA VIDYUT PARSARAN NIGAM LIMITED (HVPNL) THROUGH ITS MANAGING DIRECTOR AND OTHERS	M/S SWASTIK INDUSTRIAL CORPORATION AND OTHERS	08-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
167	RFA-COM	3	2018		M/S NANDNI CONSTRUCTIONS AND ANR.	M/S ORIENT STEEL AND INDSUTRIES LTD AND ORS.	12-Dec-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
168	FAO-CARB	22	2019		HARYANA VIDYUT PRASARAN NIGAM LTD.	M/S KEI INDUSTRIES LIMITED	12-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	

169	FAO-CARB	63	2019		CHAUDHARY RICE MILLS PVT LTD	PUNJAB AGRO FOOD GRAINS CORPORATION LTD AND ANOTHER	12-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
170	FAO-CARB	10	2022		M/S IND-SWIFT LABORATORIES LIMITED	PI INDUSTRIES LIMITED AND ORS.	12-Dec-22	ORDINARY	78.33	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (MATTERS RS 500 CRORE AND ABOVE)	
171	RFA-COM	27	2018		M/S ISHKRIPA PROPERTIES PVT LTD AND ORS	M/S GOVINDAM BUILDESTATE PVT LTD	13-Dec-22	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
172	RFA-COM	28	2018	RFA-COM- 27-2018	M/S ROSEMERRY BUILDCON PVT LTD AND ORS	M/S CHEVRON BUILDCON PVT LTD	13-Dec-22	URGENT	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
173	FAO-COM	4	2021		M/S CROWN INTERNATIONAL	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA AND ANR	13-Dec-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
174	FAO-CARB	19	2022		PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD. (MIKFED,VERKA)	M/S TCI FREIGHT AND OTHERS	13-Dec-22	URGENT	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	

175	FAO-CARB	44	2018		M/S JAY BEE INDUSTRIES	UTTAR HARYANA BIJLI VITRAN NIGAM LIMITED AND OTHERS	14-Dec-22	URGENT	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
176	FAO-CARB	52	2019		EMAAR MGF LAND LIMITED	MAHENDRA NATH AND OTHERS	14-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
177	FAO-CARB	2	2022		M/S CLASSIC INFRA SOLUTIONS PVT. LTD.	M/S RG COLONISERS PVT. LTD.	14-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
178	FAO-CARB	5	2018		ICEBERG DEVELOPERS P LTD	CHD BLUEBERRY REALTECH PVT LTD	15-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
179	FAO-CARB	6	2018	FAO-CARB- 5-2018	ICEBERG DEVELOPERS P LTD	CHD BLUEBERRY REALTECH PVT LTD	15-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	



180	FAO-COM	3	2020		M/S FIDELIS HEALTHCARE PVT LTD.	HARENDRA PRATAP SINGH AND ORS	15-Dec-22	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
181	FAO-CARB	9	2022		EAST INDIA UDYOG LIMITED	DAKSHIN HARYANA BIJLI VITRAN NIGAM AND OTHERS	15-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
182	FAO-CARB	65	2019		INDIA BULLS ASSET RECONSTRUCTION COMPANY LTD	M/S S V EXPORTS AND ORS	19-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
183	FAO-CARB	8	2020		PUNJAB STATE POWER CORPORATION LTD.	SARAF ELECTRICALS PVT LTD AND ANR	19-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
184	FAO-CARB	6	2022		M/S NESTAWAY TECHNOLOGIES PRIVATE LIMITED AND ORS.	DNV FURNITURES	19-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	



185	FAO-CARB	6	2020		THE CHIEF ENGINEER, CHANDIGARH ZONE CHANDIGARH AND ANR	M/S SOM PROJECTS PVT LTD AND ANR	20-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
186	FAO-CARB	24	2019		HARYANA STATE AGRICULTURAL MARKETING BOARD THROUGH EXECUTIVE ENGINEER, JHAJJAR	MANAGING DIRECTOR, M/S PACIFIC PROJECTS LIMITED AND ANOTHER	21-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
187	FAO-CARB	25	2019	FAO-CARB- 24-2019	HARYANA STATE AGRICULTURAL MARKETING BOARD THROUGH ITS CHIEF ADMINISTRATOR AND ANOTHER	MANAGING DIRECTOR, M/S PACIFIC PROJECTS LIMITED AND ANOTHER	21-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
188	FAO-CARB	26	2019	FAO-CARB- 24-2019	HARYANA STATE AGRICULTURAL MARKETING BOARD THROUGH EXECUTIVE ENGINEER, JHAJJAR	MANAGING DIRECTOR AND ANOTHER	21-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
189	FAO-CARB	27	2019	FAO-CARB- 24-2019	HARYANA STATE AGRICULTURAL MARKETING BOARD THROUGH EXECUTIVE ENGINEER, JHAJJAR	MANAGING DIRECTOR, M/S PACIFIC PROJECTS LIMITED	21-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	

190	FAO-CARB	28	2019	FAO-CARB-24-2019	HARYANA STATE AGRICULTURAL MARKETING BOARD THROUGH EXECUTIVE ENGINEER, JHAJJAR	MANAGING DIRECTOR , M/S PACIFIC PROJECTS LIMITED AND ANOTHER	21-Dec-22	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
191	FAO-CARB	28	2018		HARYANA STATE ROADS AND BRIDGE DEVELOPMENT CORP LTD	M/S MAHASHIV PROMOTERS PVT LTD AND ANR.	09-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
192	FAO-CARB	36	2018		NITIN SHARMA	HINDUSTAN PETROLEUM CORPORATION LTD THR CHIEF REGIONAL MANAGER JIND & ANR	10-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
193	FAO-CARB	3	2018		SOMNATH MUNJAL	M/S IREO PVT LTD AND ORS	10-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
194	FAO-CARB	8	2021		STATE OF PUNJAB	SH. JAI BHUSHAN MALIK AND ANOTHER	10-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	

195	FAO-CARB	9	2021	FAO-CARB-8-2021	JAI BHUSHAN MALIK	STATE OF PUNJAB AND ANOTHER	10-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
196	FAO-CARB	11	2021		STATE OF PUNJAB AND OTHERS	M/S JAI BHUSHAN MALIK AND ANOTHER	10-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
197	FAO-CARB	12	2021		STATE OF PUNJAB AND OTHERS	M/S JAI BHUSHAN MALIK AND ANOTHER	10-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
198	RFA-COM	8	2018		THE PUNJAB STATE COOP SUPPLY AND MARKETING FEDERATION LTD CHD TH ITS DIST MANAGER	M/S BHAGWATI RICE MILLS BADHNI KALAN DISTT MOGA AND ORS	11-Jan-23	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
199	RFA-COM	33	2018		VARADA ENGINEERS & CONSULTANTS AND ANR	FUJIKURA KASEI COATING INDIA PVT LTD	11-Jan-23	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
200	FAO-CARB	30	2022		M/S A2Z INFRA ENGINEERING LIMITED	M/S KYOCERA DOCUMENT SOLUTIONS (I) PVT LTD	11-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	



201	FAO-CARB	1	2020		CHIEF ENGINEER HARYANA POWER GENERATION CORPORATION LTD AND ANOTHER	M/S TECHNOLOGY PRODUCTS AND ANOTHER	11-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
202	FAO-CARB	9	2020		HARYANA STATE AGRICULTURAL MARKETING BOARD	M/S TARUN PRASHAR AND ANR	12-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
203	FAO-CARB	55	2019		EMAAR MGF LAND LIMITED	ABHISHEK KOHLI	12-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
204	FAO-CARB	23	2022		M/S RAHEJA DEVELOPERS LTD.	M/S PLN9 SECURITY SERVICES PVT. LTD.	16-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
205	FAO-CARB	14	2020		M/S CHENAB VALLEY POWER PROJECT (P) LTD AND ANOTHER	JAGDISH CHAND GUPTA AND ANOTHER	16-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	



206	FAO-CARB	14	2021		M/S BRIJ GOPAL CONSTRUCTION CO. PVT. LTD.	HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	16-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
207	RFA-COM	11	2018		PUNJAB STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	BOARDS OF TRUSTEE SBI EMPLOYEES PROVIDENT FUND AND ORS.	17-Jan-23	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
208	FAO-CARB	62	2019		UNITED INDIA INSURANCE COMPANY LIMITED AND OTHERS	TANTIA-SECJV AND OTHERS	17-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
209	FAO-CARB	19	2020		STATE OF PUNJAB	M/S SATISH AGGARWAL AND COMPANY AND ANOTHER	17-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
210	FAO-CARB	3	2021		STATE OF HARYANA	M/S KCC BUILDCON PVT LTD	18-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	

211	RFA-COM	4	2022		M/S MAHINDRA AND MAHINDRA LTD	SHREE RAM TRACTORS AND ORS	18-Jan-23	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
212	RFA-COM	10	2017	SR. NO. 4	STATE OF HARYANA & ORS	M/S MEHTA CONSTRUCTION COMPANY	19-Jan-23	URGENT	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
213	FAO-ICA	1	2018		VIRGOZ OILS AND FATS PTE LTD	SANGRUR AGRO LTD	19-Jan-23	URGENT	78.4	FIRST APPEAL FROM ORDER (INTERNATIONAL COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
214	XOBJR	63-CI	2018	RFA-COM-10-2017	STATE OF HARYANA AND OTHERS	M/S MEHTA CONSTRUCTION COMPANY	19-Jan-23	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
215	FAO-CARB	20	2022		STATE OF PUNJAB	MAKHAN LAL JINDAL AND ANOTHER	23-Jan-23	URGENT	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
216	FAO-CARB	21	2022	FAO-CARB-20-2022	STATE OF PUNJAB	MAKHAN LAL JINDAL AND ANOTHER	23-Jan-23	URGENT	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	

217	FAO-CARB	22	2022		STATE OF PUNJAB	MAKHAN LAL JINDAL AND ANOTHER	23-Jan-23	URGENT	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
218	FAO-CARB	51	2019		STATE OF HARYANA	M/S BANSAL CONSTRUCTION COMPANY AND ANOTHER	23-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
219	FAO-CARB	35	2019		HARYANA VIDYUT PRASARAN NIGAM LTD. (HVPN)	M/S SEIYUAN ELECTRIC CO AND ORS	24-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
220	FAO-CARB	2	2020		STATE OF PUNJAB AND ANOTHER	M/S CENTRODORSTOY (INDIA)PVT. LTD. AND ORS	24-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
221	FAO-COM	7	2020		DHEERAJ BANSAL	M/S MEHAR CHAND JEWELLERS AND OTHERS	24-Jan-23	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	

222	FAO-CARB	7	2021		M/S KALSI BROTHERS	M/S SUN CONTROL SYSTEMS AND ORS	25-Jan-23	ORDINARY	78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	
223	FAO-COM	5	2018		MANGTU	M/S MAHAMAY BUILDING SOLUTION PVT LTD AND ANOTHER	30-Jan-23	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
224	FAO-COM	6	2018	FAO-COM-5-2018	MANGTU	M/S MAHAMAY BUILDING SOLUTION PVT LTD AND ANOTHER	30-Jan-23	URGENT	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
225	RFA-COM	6	2017		PUNJAB STATE CIVIL SUPPLIES CORPORATION LTD. AND ANR.	FCI AND ORS.	30-Jan-23	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
226	RFA-COM	9	2017		M/S UNITED RICE MILLS	PUNJAB STATE WAREHOUSING CORPORATION LIMITED AND ANR	30-Jan-23	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
227	RFA-COM	1	2018		MR. R.K SARINE [DECEASED] TH LRS & ORS	BONY POLYMERS PVT LTD	31-Jan-23	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	



228	FAO-COM	10	2018		M/S BESTO ELECTRONICS PVT. LTD.	M/S ARICENT TECHNOLOGIES (HOLDINGS) LIMITED AND OTHERS	31-Jan-23	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
229	FAO-COM	5	2019	FAO-COM-10-2018	DURGA SOFTELECOM PRIVATE LIMITED	M/S ARICIENT TECHNOLOGIES AND OTHERS	31-Jan-23	ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	
230	RFA-COM	8036	2018		M/S GANPATI RICE MILLS AND ANR	PUNJAB STATE CIVIL SUPPLIES CORPORATION LTD AND ANR	31-Jan-23	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
231	CA-CWP	23	2017		PUNJAB URBAN PLANNING AND DEV AUTHORITY MOHALI THR CHIEF ADMINISTRATOR AND ANR	TRIL AMRITSAR PROJECTS LTD AND ANR	06-Feb-23	ORDINARY	78.7	COMMERCIAL APPEAL (WRIT) (LESS THAN RS 500 CRORE)	
232	RFA-COM	29	2018		M/S ROSEMERRY BUILDCON PVT LTD AND ORS	M/S ADARSH BUILDSTATE LTD	27-Feb-23	ORDINARY	78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	
233	FAO-COM	23	2022		AMANPREET SINGH BRAR AND ANOTHER	SMART MOVE HOUSING PVT LTD AND ANOTHER		ORDINARY	78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	

## COMPUTER GENERATED REPORT

COMMERCIAL DIVISION (SINGLE BENCH) PENDENCY AS ON 31.10.2022

CATEGORY	DESCRIPTION	COUNT
69.1	INTERNATIONAL COMMERCIAL ARBITRATION MATTERS	8
69.2	ARBITRATION CASE (DOMESTIC COMMERCIAL)	1
77.2	CIVIL ORIGINAL (COMMERCIAL)	9
77.5	EXECUTION PETITION (COMMERCIAL)	2
	TOTAL	20

COMMERCIAL APPELLATE DIVISION (DIVISION BENCH) PENDENCY AS ON 31.10.2022

CATEGORY	DESCRIPTION	COUNT
78.1	REGULAR FIRST APPEAL (COMMERCIAL) (LESS THAN RS 500 CRORE)	72
78.2	FIRST APPEAL FROM ORDER (COMMERCIAL) (LESS THAN RS 500 CRORE)	31
78.3	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	127
78.33	FIRST APPEAL FROM ORDER (COMMERCIAL ARBITRATION) (MATTERS RS 500 CRORE AND ABOVE)	1
78.4	FIRST APPEAL FROM ORDER (INTERNATIONAL COMMERCIAL ARBITRATION) (LESS THAN RS 500 CRORE)	1
78.7	COMMERCIAL APPEAL (WRIT) (LESS THAN RS 500 CRORE)	1
	TOTAL	233